

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

IA no. 306 of 2013 in DFR no.1664 of 2013

Dated : 21<sup>st</sup> October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Star Metallics & Power Pvt. Ltd. ...Appellant(s)  
Versus  
The Government of Karnataka & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Shridhar Prabhu  
Proxy Counsel

Counsel for the Respondent(s): Mr. Anand K. Ganesan

**ORDER**

(IA No. 306 of 2013 - for delay in filing)

Issue notice to all the Respondents returnable on 12.11.2013. Dasti  
service is permitted.

Post the matter on 12.11.2013 at Delhi Bench.

(Rakesh Nath)  
Technical Member  
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(Justice M. Karpaga Vinayagam)  
Chairperson